

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)/51/230/HDB/2017
NAME OF THE COMPANY	Batwada Infrastructure Private Limited
NAME OF THE PETITIONER(S)	Tatwam Trade Link Private Limited
NAME OF THE RESPONDENT(S)	Batwada Infrastructure Private Limited
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.U-Saravane Com	PLS	Saravara 1015@9 mil-Can 998314219	Brunge la

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. JITHENDER	CGSC for RD	9866663528	Talbendar

Heard Mr.B.U.Saravana Kumar, learned PCS and Mr.B.Jithender, CGSC. Income Tax report awaited. Post the case on 30.01.2018.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

NAIDU